

(b) As per data on NCVT MIS web portal, a total of 10.74 Lakh trainees in year 2015 were admitted in ITIs. Data has not been captured category-wise *i.e.* SC/ST/OBCs.

(c) DGT, Ministry of Skill Development and Entrepreneurship has taken following initiatives to monitor the quality and performance of ITIs:

- Quality improvement tool ISO 29990, Effective utilization of NCVT MIS Portal.
- Participation of representative of respective State Government in the inspections.
- For the new institutes, limit on minimum trades and maximum units etc.
- Initiative for good ambience of ITIs, Information Technology lab for all ITIs.
- Craftsmen Instructors Training Certificate to be mandatory for ITI instructors.
- Accreditation process of ITIs through online web portal.

Job opportunities under Pradhan Mantri Kaushal Vikas Yojana

510. SHRI SANJAY RAUT: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Pradhan Mantri Kaushal Vikas Yojana (PMKVY) or the Skill India mission was launched with the aim of giving 2.4 million young Indians industry-relevant training with an elaborate certification scheme;

(b) whether according to official website 1.97 million people have completed training and as many as 1.22 million have been certified under the scheme;

(c) whether only 82,000 of the 1.76 million officially trained at the end of April were actually recorded as having jobs; and

(d) if so, whether Government is alert on the pitfalls of a system that shows early signs of a familiar drift?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) to (c) Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2015-16 had a target to cover 24 lakh youth in the country. The scheme was implemented by National Skill Development Corporation (NSDC). The objective of this Skill Certification scheme is to enable a large number of Indian youth to take up industry-relevant skill training that will help them in securing a better livelihood. Individuals with prior learning experience or skills were assessed and certified under Recognition of Prior Learning (RPL). As on 15th July 2016, a total of 19.7 lakh people have been trained and 12.8 lakh people have been certified under the PMKVY scheme. Data update exercise was conducted in the month of May by NSDC team and the reported figure for Placed candidate out of passed candidates as of 15th July 2016 is 1,46,264.

However, under PMKVY 2015-16, it was not mandatory for NSDC's training partners to report employment data. The employment data available reflects only a fraction of the actual employment provided under the scheme.

(d) In PMKVY 2016-2020, approval has been given by the Union Cabinet for the modification and continuation of the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) as 'Skill Development Component' of umbrella PMKVY to skill one crore people over the four years (2016-2020) with an outlay of ₹ 12,000.00 crore. Under PMKVY 2015-16, it was not mandatory for NSDC's training partners to report employment data. However, under PMKVY 2016-20 the focus on employment has been significantly enhanced. The last 20% payment to training partners would be made only after wage employment or self employment of at least 70% of the successfully trained candidates. The PMKVY Training Partners have been mandated to have mentorship cum placement cells, with placements incentivized as per the Common Norms guidelines. Mobilization, monitoring and post training placement of trainees through Rozgar Melas (placement camps) and Kaushal Shivirs (mobilization camps) are integral part of the PMKVY 2016-20.

Plan to implement NPDDR

511. SHRIMATI VIPLOVE THAKUR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state: .

(a) whether Government has prepared any action plan to involve all the States and Union Territories to implement the National Policy for Drug Demand Reduction (NPDDR);

(b) if so, the details and the salient features thereof;

(c) whether the States and UTs have implemented the said policy; and

(d) if so, the details and the present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) to (d) The Ministry has prepared a draft of the National Policy for Drug Demand Reduction which *inter-alia*, has provisions for education and awareness building against drug abuse, treatment and rehabilitation of victims of drug abuse, data collection and management and system of accreditation of de-addiction centres. However, it has not yet been finalized.

The States and Union Territories would be involved in the areas of conducting sensitization and preventive education programmes in schools and colleges on regular basis, in facilitating availability of treatment to all drug dependents in Criminal Justice System and to ensure proper working of de-addiction centres etc.